

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**SRI RAVICHANDRA TEXTILES PRIVATE LIMITED OPERATING IN COTTON**  
**INDUSTRY AT GUNTUR**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Sri Ravichandra Textiles Private Limited Pan: AAOCSS2563F CIN: U17120AP2010PTC068160
2.	Address of the registered office	Flat.No.2, Saiprakash Apartments Ground Floor, 1St Lane, Vidya Nagar, Guntur, Andhra Pradesh, India, 522007
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Guntur, Andhra Pradesh
5.	Installed capacity of main products/ services	Under Job work agreement
6.	Quantity and value of main products/ services sold in last financial year	Nil
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details may be obtained by emailing <a href="mailto:atcirp.sriravichandratextiles@gmail.com">atcirp.sriravichandratextiles@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Complete details/detailed EoI document may be sought by email at <a href="mailto:cirp.sriravichandratextiles@gmail.com">cirp.sriravichandratextiles@gmail.com</a>
10.	Last date for receipt of expression of interest	08-09-2024
11.	Date of issue of provisional list of prospective resolution applicants	18-09-2024
12.	Last date for submission of objections to provisional list	23-09-2024
13.	Date of issue of final list of prospective resolution applicants	03-10-2024

14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	23-09-2024
15.	Last date for submission of resolution plans	23-10-2024
16.	Process email id to submit Expression of Interest	<a href="mailto:cirp.sriravichandratextiles@gmail.com">cirp.sriravichandratextiles@gmail.com</a>



**Kalvakota Venkat Narsinga Rao,**

Resolution Professional

Sri Ravichandra Textiles Private Limited (Under CIRP)

Reg. No. IBBI/IPA-001/IP/P-01361/2018-2019/12130.

AFA Valid Until :28-09-2024

Flat No. 103 Balaji Vishwam Vihar Apartment,

Maduranager, Ramanthapur,

Hyderabad- 500 013- TS

Date: 24-08-2024

Place: Hyderabad.